

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
STARRED QUESTION NO. 311
(TO BE ANSWERED ON 22.03.2023)

CHILDREN EDUCATION ALLOWANCE

†*311. SHRI SUBRAT PATHAK:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to increase the children education allowance from Rs. 27,000 to Rs. 60,000 per year per child to ensure better quality education to the Central Government Employees;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NO. 311 (11TH POSITION) FOR ANSWER ON 22.03.2023 BY SHRI SUBRAT PATHAK ON REPRESENTATION OF CHILDREN EDUCATION ALLOWANCE

(a) to (c): In terms of the recommendations of the 7th Central Pay Commission related to grant of children education allowance, the rate of children education allowance would be automatically raised by 25% every time the Dearness Allowance on the revised pay structure goes up by 50%.
